

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1073/252(ND)/2018

IN THE MATTER OF:

Pr. Commissioner of IT-6

Vs

ROC (M/s Video Talk Technologies Pvt. Ltd.)

...PETITIONER

...RESPONDENT

Section

Under Section 252

Order delivered on 21.08.2019

Coram:

**Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj,
Hon'ble Member (Technical)**

**For the Petitioner :
For the Corporate Debtor :**

ORDER

No one is present for the appellant at the time of hearing of the matter. AROC is present and consented to proceed further in the matter. Post the matter to 12.09.2019.

Sd/-

**(V.K. Subburaj)
Member (T)**

Sd/-

**(P.S.N. Prasad)
Member (J)**